

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CA/ 1/2016
NAME OF THE PETITIONER(S) : Purushothaman Mooliyil Payyan
UNDER SECTION : 441

S.No.	Name (in Capital)	Represented by	Signature
-------	-------------------	----------------	-----------

ORDER

Representative of the Petitioner present and prayed to withdraw the Petition. An endorsement has also been made by the representative of the Petitioner to that effect on the Petition. The prayer is allowed. The Petition is dismissed as withdrawn.

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)
PAM

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)